

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITY**

**LOK SABHA**

UNSTARRED QUESTION NO. 3228  
TO BE ANSWERED ON 06.12.2016

**Special Schools for Children with Special Needs**

**3228: SHRI SISIR KUMAR ADHIKARI:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has any proposal for providing special Individualised Education Programme (IEP) for children with special needs;
- (b) if so, the details thereof;
- (c) whether any study report has been prepared in this regard and if so, the details thereof; and
- (d) the number of special schools and/ or education centers for such children in the country, State-wise?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**

**(SHRI KRISHANPAL GURJAR)**

(a) to (d) Under the Inclusive Education of Disabled at Secondary Stage (IEDSS) component of Rashtriya Madhyamik Shiksha Abhiyan (RMSA) administered by Department of School Education and Literacy, Ministry of Human Resource Development, there is a provision of training teachers in planning an individualized and need based specific curriculum, teaching styles which include audiovisual aids, appropriate instructional strategies etc. There is no such provision of Special Schools for Children with Special Needs under the scheme, which seeks to mainstream the children with special needs (CWSN) with general education.

However, under the central sector Deendayal Disabled Rehabilitation Scheme (DDRS), administered by Department of Empowerment of Persons with Disabilities (Divyangjan), grants-in-aid is provided to Non-Governmental Organizations (NGOs) running projects for the welfare of Persons with Disabilities (PwDs), including projects for Special Schools for Children with Disabilities. A Statement indicating State/UTs wise number of special schools and amount released to them under the scheme during the last three years and the current year is at **Annexure**.

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## Annexure-I

Annexure referred to the reply to Lok Sabha Unstarred Question No. 3228 for answered on 06.12.2016

A statement indicating Number of Speical Schools and Amount Released under DDRS during the last three years and current year ( as on 01.12.2016)

Rs. in lakhs

S.No.	Name of State	2013-14		2014-15		2015-16		2016-17 (01.12.2016)	
		No. of Spl. School assisted	Amount released	No. of Spl. School assisted	Amount released	No. of Spl. School assisted	Amount released	No. of Spl. School assisted	Amount released
1	Andhra Pradesh	84	1429.30	53	809.01	57	747.83	40	360.98
2	Assam	5	83.98	6	56.29	4	47.7	2	11.24
3	Bihar	6	67.91	3	36.26	5	34.89	6	21.86
4	Chhattisgarh	6	83.26	5	20.55	7	37.24	5	10.53
5	Delhi	10	91.31	9	42.57	12	170.89	5	41.69
6	Goa	0	0.00	1	10.09	1	8.87	1	4.89
7	Gujarat	7	45.77	14	50.74	9	39.16	4	12.46
8	Haryana	11	83.88	14	81.38	12	53.01	11	46.63
9	Himachal Pradesh	3	17.43	2	4.89	2	5.75	2	1.33
10	Jammu & Kashmir	0	0.00	1	0.21	0	0	1	3.25
	Jharkhand	0	0.00	1	0.77	1	0.41	1	0.94
11	Karnataka	44	437.75	8	65.81	6	66.05	5	38.99
12	Kerala	41	402.18	41	519.43	30	344.19	31	228.37
13	Madhya Pradesh	7	47.49	12	109.88	16	75.89	9	35.93
14	Maharashtra	13	100.29	29	162.60	17	90.81	16	65.22
15	Manipur	11	185.19	19	118.52	16	173.43	10	61.97
16	Meghalaya	1	15.45	4	23.84	5	28.24	3	31.59
17	Mizoram	1	2.03	2	23.93	2	11.25	2	7.38
18	Odisha	29	518.64	30	312.00	33	397.32	15	95.87
19	Puducherry	1	6.28	1	7.18	1	14.83	1	7.16
20	Punjab	2	10.18	11	120.61	4	37.11	7	43.35
21	Rajasthan	17	120.49	15	85.87	17	102.6	13	51.98
22	Tamil Nadu	16	230.58	10	40.09	17	157.94	10	50.82
23	Telangana	0	0.00	56	656.84	48	699.64	25	258.61
24	Tripura	2	25.14	2	8.44	1	1	2	1.77
25	Uttar Pradesh	50	537.63	38	273.31	41	484.36	27	183.87
26	Utrakhand	3	14.44	5	28.95	7	36.88	1	3.82
27	West Bengal	22	233.61	13	86.50	26	223.02	21	117.96
	<b>Total</b>	<b>392</b>	<b>4790.21</b>	<b>405</b>	<b>3756.58</b>	<b>397</b>	<b>4090.31</b>	<b>276</b>	<b>1800.46</b>